

import of various items of mass consumption at zero or concessional import duties together with restrictions on exports, prescribing stockholding limits under Essential Commodities Act and allocation of foodgrains at affordable prices under Targeted Public Distribution System (TPDS).

(c) to (e) There is no such proposal under consideration of the Government at present.

#### **Construction of Godown under PPP Scheme**

†2252. SHRI NARESH AGRAWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the objectives of Government while implementing Public Private Partnership (PPP) scheme for constructing godowns and whether its objectives have been fulfilled;

(b) whether it is a fact that the norms set by Government for the Public Private Partnership were not appropriate due to which hundred per cent target could not be achieved; and

(c) whether Government is considering to review the norms, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) There were gaps in the storage capacity for foodgrains available in various States which were attempted to be met through PPP scheme for constructing godowns. The objective was to invite private sector investment in the storage sector. Against approved capacity of 203 lakh MT under Private Entrepreneurs Guarantee (PEG) Scheme 148 lakh MT has been sanctioned. The objectives have been broadly met.

(b) and (c) No. Sir. Issues relating to environmental clearances, complexity of land laws, land use changes, delays in approval of layout plans by concerned authorities, have hampered the progress under PEG scheme to achieve hundred percent target as scheduled.

In order to remove bottlenecks and elicit better response from the investors, the following changes have been made in the Model Tender Format (MTF) for the PEG scheme by FCI:

---

†Original notice of the question was received in Hindi.

(i) The bidders may be allowed to bid anywhere in the Revenue District in the hilly areas.

(ii) Provision for furnishing Non-Encumbrance Certificate (NEC) with technical bid has been relaxed.

(iii) Provision for High Tension line free land at the time of site inspection, has also been relaxed.

#### **Identification of BPL families**

2253. SHRI RABINARAYAN MOHAPATRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is allocating BPL rice for 27.76 lakh families @ 35 kg. per family as per survey in 1997 and Government of Odisha is distributing it to 42.31 lakhs families @ 25 kg. per family per month at present;

(b) whether Government is awaiting Hashim Committee Report to identify BPL families; and

(c) whether in 2011 census, the number of BPL families have increased to 97 lakhs, but Government is not enhancing BPL rice quota to Government of Odisha even at its several requests?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) For allocation of foodgrains (rice and wheat) to States and Union Territories (UTs) under Targeted Public Distribution System (TPDS), Department of Food and Public Distribution uses the number of Below Poverty Line (BPL) families based on 1993-94 poverty estimates of Planning Commission and the population estimates of Registrar General of India (RGI) as on 1st March, 2000 or the number of such families actually identified and ration cards issued to them by State/UT Governments, whichever is less. As per these estimates, the total number of BPL families in the country is 6.52 crore, which includes about 2.43 crore Antyodaya Anna Yojana (AAY) families. Under the TPDS, the State of Odisha is being allotted 141391 tons of rice @ 35 kg per family per month for 32.98 lakh Below Poverty Line (BPL) families, including 12.65 lakh Antyodaya Anna Yojana (AAY) families.

As reported by State of Odisha upto 30.06.2013, they have issued 49.43 lakh BPL ration cards including 12.65 lakh AAY cards. State Government has reported